

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

CP/310/00144/2017 in OA/310/01351/2014
Dated Monday the 23rd day of July Two Thousand Eighteen

PRESENT

**HON'BLE MR. R. RAMANUJAM, Member (A)
&
HON'BLE MR. P. MADHAVAN, Member (J)**

S.Sekar,
No. 48, 4th Cross Street,
Gnanam Nagar,
Mariammankoil 613501.Applicant

By Advocate M/s. R. Malaichamy

Vs

1. Shri Ananta Narayan Nanda,
The Secretary, Dept of Posts,
Ministry of Communications & IT,
Dak Bhavan, Sansad Marg,
New Delhi 110001.

2. Shri. M. Sampath,
The Chief Postmaster General,
Tamil Nadu Circle,
Anna Salai, Chennai 600002.

3. Shri Shardha Sampath,
The Postmaster General,
Central Region (TN),
Tiruchirapalli 620001.

4. Mr. K. Raveendran,
The Senior Superintendent of Post Offices,
Thanjavur Division, Thanjavur 613001.

5. Shri C. Pasupathy,
Assistant Superintendent of Post Offices,
Thanjavur North Sub Division, Thanjavur 613001.

6.Ms. K. Kalaivani,
Assistant Superintendent of Post Offices,
Thanjavur North Sub Division,
Thanjavur 613001.Respondents/Respondents

By Advocate Mr. M. Kishore Kumar

ORAL ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))

This CP has been filed by the applicant in OA 1351/2014 alleging wilful disobedience by the respondents of the order of this Tribunal dt. 31.03.2017. Notice was issued to the respondents.

2. When the matter is taken up for hearing, both sides submit in unison that the respondents had filed a WP against the order of this Tribunal and the Hon'ble High Court has granted a stay of the order of this Tribunal. The respondents shall comply with the final order of the Hon'ble High Court when the WP is disposed of.

3. In view of the above, CP is closed. Notices are discharged.

(P. Madhavan)
Member(J)

(R.Ramanujam)
Member(A)

23.07.2018

SKSI